## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:141 ANSWERED ON:02.07.2009 AIRPORT AT NAVI MUMBAI Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Ministry of Environment and Forests has suggested to change the site of Navi Mumbai airport;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the project for Navi Mumbai Airport has not been cleared by the Ministry of Environment and Forests;
- (d) if so, the objections raised by the Ministry of Environment and Forests in this regard; and
- (e) the response of the Ministry of Civil Aviation thereon?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a),(b),(c),(d)&(e) On the proposal of M/s City and Industrial Development Corporation of Maharashtra Limited (CIDCO) regarding environmental clearance of Navi Mumbai international airport, Ministry of Environment & Forests requested to submit a revised proposal deleting the Coastal Regulation Zone area from the project. Ministry of Environment & Forests has since amended the Coastal Regulation Zone Notification 1991 permitting greenfield airports in Coastal Regulation Zone. CIDCO is in the process of getting the approval of Terms of Reference for `Environment Impact Assessment Study` for environmental clearance.